

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160, 161 and 162 of 2010

Dated : 28th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal no. 160 of 2010

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay for GRIDCO
Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 161 of 2010

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay for GRIDCO
Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

